

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 03.12.2019

NOTICE

Take notice that the following matter will be listed on the date as mentioned below:

S. No.	Case No.	Name of the parties	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	09.12.2019

Copy to: -

- 1. Notice Board**
- 2. Reception**
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By Order

-sd/-

Registrar